

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2195  
TO BE ANSWERED ON THE 8<sup>TH</sup> AUGUST, 2023**

**“STATUS OF OPERATION OF PSA OXYGEN PLANT IN KERALA”**

**2195# DR. RADHA MOHAN DAS AGRAWAL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of PSA oxygen plants that were set up during the Corona pandemic and thereafter in Kerala from different sources and the details about the policy that was laid down for continued operation of these plants; and
- (b) the details of the plants where plant operators were appointed and plants where they have not been appointed and who is responsible for their appointment?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) & (b): As per information received from the State Government of Kerala 62 PSA plants have been installed in public health facilities from different sources including PM CARES Fund, Public Sector Units (PSUs) of Ministry of Petroleum & Natural Gases and Ministry of Railways, State resources etc.

Public health and hospital is a State subject, therefore routine operation and upkeep of the PSA plants is primarily the responsibility of States/UTs. MoHFW in association with the Directorate General of Training (DGT), Government of India has imparted training to persons nominated by health care facilities where PSA plants were established to ensure smooth day to day operation of these plants and troubleshooting. States/UTs were requested to identify and nominate at-least 2 person per health facility to undergo a 10-hours basic training course on operation of PSA plants. Accordingly, training was imparted to 146 staff members nominated by Govt. of Kerala.

Further, State of Kerala has reported that the oxygen plants are entrusted to the Government Hospitals at various level and the operations & operational cost met by concerned hospitals. There is an agency which is centrally selected by the Kerala Medical Services Corporation Limited, which is the Special Purpose Vehicle to Government with a rate contract and the same agency is supplying oxygen to oxygen plant. Oxygen Generators are maintained by Hospital Development Committee. The plant operators are appointed by Hospital Development Committee.

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